NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/218/CAA/2017

NAME OF THE TRANSFEROR

: RAYANTRANS TRANSPORTS LOGISTICS PVT LTD

NAME OF THE TRANSFERRE

: RYAN LOGITECH PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

AASHISH GOLCHA

A. PETITTONER

ORDER

Representative for the Applicant present and prayed for time to file affidavits on behalf of the secured and unsecured creditors. At request, time is enlarged. Put up on 02.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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